	Annexure – 9													
Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023 List of other creditors (Other than financial creditors and operational creditors)														
							As On	23.02.2024						
(Amount in														
Sl. No	Name of creditor	Details of claim received		Details of claim Provisionally admitted					Amount of contingent	Amount of any mutual dues,	Amount of claim	Amount of claim under verification	· ·	
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee	Whether related party?	claim	that may be set- off	not admitted			
901	City Hospital Pvt. Limited	17.11.2023	7,90,44,200	7,90,44,200		No	No	YES				-	Amount Admitted provisional	
1			7,90,44,200	7,90,44,200	-	-	-	-	-	-	-	-		

Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and books writing for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisional amount claim is subject to change once the updated books of accounts available to resolution professional.